Violation of Promotion Policy by Baitarani Gramin Bank, Orissa

797. SHRI SUBAS MOHANTY: Will the Minister of FINANCE be pleased to state;

- whether (a) the Baitarani Gramin Bank. Orissa has violated promotion policy issued by the National Bank for Agriculture and Rural Development in consultation with Government and did not promote any employee of the Bank or fill up the backlog of promo tional quota; and
- (b) if so, what action has been taken by Government against the management of the Bank for resorting to direct recruitment without honour ing the backlog of promotional quota in violation of Government's directive.

THE MINISTER OF STATE IN THE DEPARTMENT OF **ECONOMIC** MINISTRY **AFFAIRS** ΙN THE OF **FINANCE** (SHRI **EDUARDO** FALEIRO); (a) and (b) No, Sir. Baitarani Gramya Bank was set up in June, 1980 and the bank, it is reported had started the promotion process from Junior Clerks having 4 years' experience/service to the posts of Senior Clerks during December, 1985. However, the process had to be suspended because of Stay Order granted

by the Hon ble Orissa High Court. Some of the Junior Clerks had completed six years of service by the time the Stay Order was vacated. Therefore, the Bank decided to promote them directly to the posts of Field Suprevisors as per NABARD's instructions on promotion policy. Adopting due procedure, the Baitarani Gramya BJnk has promoted 39 Junior Clerks to the posts of Field Supervisors on 27-02-1988.

As regards the promotion of Field Supervisors to the posts of Officers. the first batch of Field Supervisors ft'as recruited during January, 1984 and none of them has completed the requisite minimum five years of service to become eligible for promotion. Similarly none of the Officers has become eligible for promotion as Area/Senior Manager.

Guerilla Training Imparted to GNLF Militants

798. SHRi K. V. THANGKABALU: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether Government's attention has been drawn to the news item which appeared in the Hindustan Times of the 30th June, 1988 to the effect that GNLF spent. Rs. 21 lakhs

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on training its militants in guerilla warfare during the last two years; and

(b) if so, what is the Central Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) The Government have no confirmed information to indicate that the GNLF spent Rs. -24 lakhs on training its militants in guerilla warfare during the last two years. p.

International Fund for Agricultural Development

799. SHRI K. V. THANGKABALU: Will the Minister of FINANCE be pleased to state;

- (a) whether the International Fund for Agricultural Development (IFAD) proposes to assist some projects in Orissa and other States;
 - (b) if so, what are the details thereof;
- (c) whether it is a fact that some projects have already been implemented in the country;

- (d) if so, what are the locations of each such project;
- (e) what are the details of assistance obtained for those projects.; and
- (f) how many projects are being implemented or proposed to be implemented in Tamil Nadu?

OF MINISTER THE STATE IN THE DEPARTMENT OF **ECONOMIC AFFAIRS** IN THE **MINISTRY** OF (SHRI **EDUARDO FINANCE** FALE1RO); (a) and (b) The International Fund for Agricultural Development (IFAD) has extended a loan of US \$ 12.2 million for a Tribal Development Project in Orissa through an agreement signed on 4-2-1988. The Project is located in Kasipur Block of Koraput District and is intended to achieve a Bustanable economic up liftment of the tribal population in the area, through investments in agricultural production, rural infrastructure, natural resource development and human resource development.

(c) to (e) Details of assistance obtained from IFAD for other projects and the States in which they are located are as follows:—

Project	State	Loan Amount	Date of Agreement
		(\$ Million)	
1. Bhiraa Command Area Development	. Maharashtra	50-00	11-10-1979
2. Rejasthan Command Area Development Settlement	& . Rajasthan	55.00	4-1-1980
. 3. Sundarban Development	. West Bengal	17-50	16-12-1980
A. M.P. Medium Irrigation .	Madhya Pradesh	25.06	25-6-1982
5. Second U.P. Public Tubewells	. Uttar Pradesh	35-30	28-7-1983